TMA) SHERIFF (TO REF

THE HIRE-PURCHASE (REPEAL) ACT, 2005

10 XC 10M

No. 31 of 2005

[23rd June, 2005.]

An Act to repeal the Hire-purchase Act, 1972.

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BE it enacted by Parliament in the Fifty-sixth Year of the Republic of India as follows:—

1. This Act may be called the Hire-purchase (Repeal) Act, 2005.

Short title.

2. The Hire-Purchase Act, 1972 is hereby repealed.

Repeal of Act

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